

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 18/RP/2016**  
**in**  
**Petition No. 278/TT/2015**

**Coram:**

**Shri A.S. Bakshi, Member**  
**Dr. M.K. Iyer, Member**

**In the matter of**

Corrigendum to order dated 31.5.2016

**In the matter of**

Review of Commission's order dated 25.1.2016 in Petition No. 278/TT/2015 in the matter of approval of transmission tariff for Assets (11 nos.) under "Eastern Region Strengthening Scheme - III (ERSS-III)" in Eastern Region for tariff block 2014-19.

**And in the matter of**

Power Grid Corporation of India Limited,  
"Saudamani", Plot No.2,  
Sector-29, Gurgaon -122 001

**.....Petitioner**

**Vs**

1. Bihar State Power (Holding) Company Ltd  
(formerly Bihar State Electricity Board -BSEB)  
Vidyut bhavan, bailey road, Patna – 800 001
2. West Bengal State Electricity Distribution Company  
Bidyut bhawan, bidhan nagar  
Block dj, sector-ii, salt lake city  
Calcutta - 700 091
3. Grid Corporation of Orissa Ltd.  
Shahid nagar, Bhubaneswar - 751 007
4. Damodar Valley Corporation  
Dvctower, maniktala  
Civic centre, VIP road, Calcutta - 700 054
5. Power department  
Government of Sikkim, Gangtok - 737 101



6. Jharkhand State Electricity Board  
In front of main secretariat  
Doranda, Ranchi - 834002
7. Jharkhand Urja Sancharan Nigam Ltd.  
Engineering Building, H.E.C.,  
Dhurwa, Ranchi-834004
8. Odisha Power Transmission Corporation Ltd. (OPTCL)  
Acharya Nagar, Bhubaneshwar,  
Odisha 751013

.....Respondents

### Corrigendum

In para 15 of the order dated 31.5.2016 in Petition No.18/RP/2016, for the date "4.7.2016", read "27.6.2016".

2. All other terms of order of dated 31.5.2016 in Petition No.18/RP/2016 remain unaltered.

**Sd/-**  
**(Dr. M.K. Iyer)**  
**Member**

**Sd/-**  
**(A.S. Bakshi)**  
**Member**

